

F. No. 8.1/1/2008-IC
Government of India
Ministry of Finance
Department of Expenditure

North Block, 31st October, 2013

OFFICE MEMORANDUM

Subject: Revision of consolidated pay package of Chairpersons and whole-time Members of Regulatory Bodies .

The undersigned is directed to invite a reference to this Ministry's Office Memorandum of even no. dated 20th September, 2011, read with the OM No. 7(22)/2010/EIII(A)- Vol III dt.16.2.2012, as per which the consolidated pay package of Chairpersons and whole-time Members of Regulatory Bodies was fixed at Rs. 3.75 lakh per month (without house and car) and Rs. 3.125 lakh per month (without house and car) respectively. The list of Regulatory Bodies where the said consolidated pay package is applicable is given in the Annexure to these orders.

2. The question of suitable revision in the consolidated pay package of Chairpersons and whole-time Members of the respective Regulatory Bodies, as covered in the list given in the Annexure, has been considered and the President is pleased to decide that the consolidated pay package in case of Chairpersons and whole-time Members thereof shall be as under:

- Chairperson = Rs.4,50,000(Rupees Four Lakh and Fifty Thousand) per month (without house & car)
- Whole Time Members = Rs.3,75,000 (Rupees Three Lakh and Seventy-five Thousand) per month (without house & car)

3. The revised consolidated pay package under these orders as specified in para 2 above shall take effect from 1st July, 2013.

4. The concerned Administrative Ministries/Department under whose domain these Regulatory Bodies fall, are requested to ensure that the additional cost on account of the aforesaid revision in consolidated pay package is met from within the existing budget as far as possible.

(Amar Nath Singh)

Deputy Secretary to the Government of India.

To,
1. Secretary,
Department of Financial Services,
R. No. 6, 3rd Floor, Jeevan Deep Building,
Parliament Street,
New Delhi
(in respect of the PFRDA & IRDA)

Forwarded for n.a.

P.F.S. to Secy. (T)

AT (T) - On leave

Dir (P) JS (T)

1/11/13

27/10/2013

4/11/13

60104

2. Secretary
M/o Corporate Affairs,
R. No. 502, 'A' Wing,
Shastri Bhawan,
New Delhi
(in respect of the Competition Commission of India)

3. Secretary,
Department of Telecommunications,
R.No. 210, Sanchar Bhawan,
New Delhi
(in respect of the Telecom Regulatory Authority of India)

4. Secretary,
Ministry of Power,
Shram Shakti Bhawan,
New Delhi-1
(in respect of the Central Electricity Regulatory Commission)

5. Secretary,
Department of Economic Affairs,
North Block, New Delhi - 1
(In respect of the SEBI)

6. Secretary,
M/o Petroleum and Natural Gas,
Shastri Bhawan,
New Delhi - 1
(In respect of the Petroleum and Natural Gas Regulatory Board)

7. Secretary,
Ministry of Civil Aviation
Rajiv Gandhi Bhawan
New Delhi
(In respect of Airports Economic Regulatory Authority of India)

8. Secretary
Department of Food and Public Distribution
Krishi Bhawan,
New Delhi
(in respect of the Warehousing Development and Regulatory Authority.



Annexure

(As referred to in the Ministry of Finance,
DOE OM F. No. 8.1/1/2008-IC
dt.31.10.2013)

**List of Regulatory Bodies for the purpose of Consolidated Pay Package in
case of Chairpersons and Whole Time Members**

1. Telecom Regulatory Authority of India (TRAI)
2. Insurance Regulatory and Development Authority (IRDA)
3. Central Electricity Regulatory Commission (CERC)
4. Securities and Exchange Board of India (SEBI)
5. Competition Commission of India (CCI)
6. Pension Fund Regulatory and Development Authority (PFRDA)
7. Petroleum and Natural Gas Regulatory Board (P&NGRB)
8. Warehousing Development and Regulatory Authority (WDRA)
9. Airports Economic Regulatory Authority of India (AERA)

